

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2734
TO BE ANSWERED ON 17th MARCH 2026**

Complaints registered on Ayush Suraksha Portal

2734 Shri Prakash Chik Baraik:

Will the Minister of *Ayush* be pleased to state:

- (a) the number of complaints registered on the Ayush Suraksha portal since its inception, year-wise and category wise;
- (b) the number of complaints disposed and pending till date and the details thereof; and
- (c) whether any repeat offenders have been identified based on the complaints, if so, the details of such offenders and the action taken against them?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) Ministry of Ayush has launched an IT enabled online portal “Ayush Suraksha” to track the reported Misleading Advertisements (MLAs)/Objectionable Advertisements (OAs) and Adverse Drug Reactions (ADRs) on 30th May 2025. The portal features a centralized dashboard for capturing of MLAs/OAs and tracking of suspected ADRs for prompt regulatory action and comprehensive data analysis

The number of complaints registered on the Ayush Suraksha Portal since its inception are attached at Annexure-I.

(b) All complaints received over the Ayush Suraksha Portal has been forwarded to the concerned authorities for further necessary action. As per the information received from State/UT Governments, the details of the number of complaints disposed on the Ayush Suraksha portal till date are attached at Annexure-II.

(c) As per the information received from State/UT Governments, the details of repeat offenders identified based on the complaints received so far are attached at Annexure-III.

Annexure-I

The details of complaints received through the Ayush Suraksha Portal since its inception are as follows:

MLAs and suspected ADRs submitted to Ayush Suraksha Portal		
Submitted by	MLAs	Suspected ADR's
Public	55	00
NPvCC, All India Institute of Ayurveda, New Delhi	46	00
IPVC, Institute of Teaching and Research in Ayurveda, Jamnagar	945	63
IPVC, National Institute of Ayurveda, Jaipur	5267	65
IPVC, National Institute of Homoeopathy, Kolkata	288	00
IPVC, National Institute of Unani Medicine, Bengaluru	2391	54
IPVC, National Institute of Siddha, Chennai	1277	34
Total	10269	216

Annexure-II

As per the information received from State/UT Governments, the details of the number of complaints disposed on the Ayush Suraksha portal till date are as follows:

S. No.	States/UTs Governments	No of complaints received on portal	Action Taken thereon
1.	Tripura	44	23
2.	Gujarat	155	42
3.	Himachal Pradesh	400	287
4.	Odisha	291	213
5.	Uttarakhand	237	191
6.	Puducherry	79	04
7.	Kerala	108	52
8.	Maharashtra	1102	1102
9.	Delhi	369	322
10.	Haryana	Nil	Nil
11.	Goa	Nil	Nil
12.	Chandigarh	Nil	Nil
13.	Punjab	Nil	Nil
14.	Jharkhand	Nil	Nil

Annexure-III

As per the information received from State/UT Governments, the details of repeat offenders identified based on the complaints received so far are as follows:

S. No.	States/UTs Governments	No of repeat offenders	Action Taken thereon
1.	Tripura	01	01
2.	Uttarakhand	01	01
3.	Puducherry	04	04
4.	Gujrat	Nil	Nil
5.	Himachal Pradesh	Nil	Nil
6.	Odisha	Nil	Nil
7.	Kerala	Nil	Nil
8.	Maharashtra	Nil	Nil
9.	Delhi	Nil	Nil
10.	Haryana	Nil	Nil
11.	Goa	Nil	Nil
12.	Chandigarh	Nil	Nil
13.	Punjab	Nil	Nil
14.	Jharkhand	Nil	Nil
